(E) in Gazette of India dated the 20th October 1972 under sub-section (2) of section 3A of the Foreigners Act, 1946

[Placed in Library See No LT 3844/72]

(2) A copy of the Annual Assessment Report for the year 1970 71 (Hindi and English versions) on the programme for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union

[Placed in Library See No IT 3843/72]

श्री ज्योतिमं य बस् (डायम इ हार्वर) : इस ने बारे में कुछ बहम होनी चाहिये।

प्रध्यक्ष महोदय कुछ एप्रीशियट भी नरना चाहिये---मिर्धा साहब की लड़की की शादी हो रही है उस में से उट कर ग्राये है ।

भी एस० एम० बनजी (कानपूर) हिदस्तान का ऐमा ही श्रादमी चाहिये।

12.04 hrs

INDIAN RAILWAYS (AMENDMENT) BILL*

THE MINISTER OF RAILWAYS (SHRI T A PAI) I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890

MR SPEAKER The question is

That leave be granted to introduce a Bill further to amend the Indian Railway Act 1890"

The motion was adopted.

SHRI T A PAI I introduce the Bill

12.04-1/2 hrs.

MATTER UNDER RULE 377

LAAMINATION OF BALYOGESHWAR BY CUSTOMS AUTHORITIES

MR SPEAKER Shri Jyotirmoy Bosu

SHRI JYOTIRMOY BOSU (Diamond Harbour) This Balyogeshwar issue though I have raised it at least three times before this House and many have expressed anxiety on this issue

MR SPEAKER He is making a statement

SHRI JYOTIRMOY BOSU The most astonishing statement is that one Customs Officer has demanded a lakh of rupees from him as bribe Even a Congress Member Shri Shambu Nath Misra is de tending his case as a lawyer. If he has done so in his wisdom, it is upto him It is very clear. Sir that we want a clear and categorical statement about this on the floor of the House

MR SPEAKER When is the Minister going to make the statement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) Now itself

MR SPEAKER Yes

SHRI ATAL BIHARI VAJPAYEE (Gwalior) Then will you allow clarification?

कल क्लेरिफिकेशन ग्रध्यक्ष महोदय होते होते कहा तक काल-एटेन्शन चला गया, क्या ग्राप इस को भी इसी तरह से बनाना चाहते हैं

MR SPEAKER You can ask for a Debate but no clarification Don't break the rule every day

^{*}Published in Gazette of India Extraord mary, Part II, Section 2, dated 29-11-72